

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1707
ANSWERED ON:08.08.2006
RECRUITMENT OF PRIMARY TEACHERS IN KVS
Murmu Shri Hemlal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the criteria fixed by the Government for the recruitment of various categories of teachers for Kendriya Vidyalayas ;
- (b) whether the Government recently restricted recruitment of B.Ed graduates to the post of primary teachers in Kendriya Vidyalayas;
- (c) if so, the details thereof alongwith the reasons therefor;
- (d) whether there has been any resistance from B.Ed graduates in this regard; and
- (e) if so, the reaction of the Government thereto ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI D. PURANDESWARI)

(a) The criteria for recruitment of various categories of teachers in Kendriya Vidyalayas as per the Recruitment Rules of Kendriya Vidyalaya Sangathan (KVS) are annexed.

(b) & (c) No, Sir. However, some of the non-selected candidates for the post of Primary Teacher in Kendriya Vidyalayas filed as a case in Hon'ble CAT, Principal Bench, New Delhi appealing that inclusion of B.Ed alongwith JBT as an essential qualification for recruitment to the post of a Primary Teacher by Kendriya Vidyalaya Sangathan is in violation of norms prescribed by National Council for Teachers Education. Hon'ble CAT quashed the advertisement published by KVS inviting applications from candidates possessing B.Ed along with JBT as essential qualification for recruitment of Primary Teachers in Kendriya Vidyalayas and directed KVS to proceed and finalise appointment by issuing fresh advertisement in respect of Primary Teachers by ensuring that such of the candidates who possess B.Ed or other higher educational qualification, without possessing JBT or equivalent qualification are not considered. KVS has filed a writ petition in the Hon'ble High Court, New Delhi against the decision and Hon'ble High Court has stayed the order of the Hon'ble CAT. The matter is sub judice.

(d) & (e) Some candidates with B.Ed qualification have approached the court of law and the matter is sub judice.